

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 182 OF 2015

Dated: 4th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Chhattisgarh State Power Distribution Co. Ltd., Appellant (s)
Versus**

Chhattisgarh State Electricity Regulatory Commission Respondent (s)

Counsel for the Appellant(s) : Mr. K. Gopal Chaudhary

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.1

ORDER

Learned counsel for the State Commission seeks four weeks time to file written submissions. She may file the same on or before 04.12.2015 after serving copy on the other side.

List the matter on **12.01.2016**.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk